

Class XII or equivalent examination through the State Board of Jammu and Kashmir and from Central Board of Secondary Education (CBSE) affiliated schools located in Jammu and Kashmir.

The Rate of Scholarships is as under:—

Tuition Fees: Upto Rs. 30,000/- per annum for general degree courses.

OR

Upto Rs. 1.25 lakhs per annum for engineering courses.

OR

Upto Rs. 3.00 lakhs per annum for medical studies, including Bachelor of Dental Surgery.

In addition to this, hostel fees and incidentals will also be given for all categories of courses. The ceiling for this will be Rs. 1 lakh per annum.

(b) During the first two years of implementation of the scheme, only a Domicile certificate of the State of Jammu and Kashmir was obtained from the students. No details are available about the specific region of the State from where the eligible students hail from. Hence the region-wise distribution of the students who have been awarded the scholarship the during year 2011-12 and 2012-13 is not available. However, in the first year (2011-12) of the Scheme, scholarships were awarded to 38 eligible students. In 2012-2013, 3340 candidates had been found eligible and scholarships have already been released to the Institutes for 2858 candidates. For the year 2013-14, 3747 students have been found eligible for award of scholarship.

(c) and (d) No, Sir. There has not been any allegation of misuse of funds. However, The State Government of Jammu and Kashmir has informed the Ministry that there have been reports alleging that some NGOs have misled the students from Jammu and Kashmir and an inquiry has been ordered by the State CID to investigate the role of various NGOs in the Scheme.

Setting up of high quality universities

373. SHRIMATI VASANTHI STANLEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is proposed to set up high quality universities to meet the challenges of making higher education developmental, environmentally sound and all inclusive;

(b) if so, the details thereof along with the status of the project;

- (c) whether these universities would be free from Government control and enjoy full financial support;
- (d) whether the locations of such universities have been identified; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) Yes, Sir. The “Universities for Research and Innovation Bill, 2012” has been introduced in Lok Sabha on 21.5.2012, to provide for the establishment and incorporation of Universities for Research and Innovation. Each University for Research and Innovation is intended to provide for the knowledge needs of the country, by training professionals, specialists, scientists and researchers, in generating new knowledge through research and innovation. The Bill was referred to the Parliamentary Standing Committee on Human Resource Development, which has submitted its report in February, 2013.

(c) As per the provisions of the Universities for Research and Innovation Bill, these Universities shall have a Board of Governors, which shall be responsible for all the policies and directions of the University and the management of its affairs and shall exercise all powers and discharge all functions to achieve the objects of the University.

Each University for Research and Innovation is required to set up a University Endowment Fund and has the power to receive donations, contributions from *alumni* and other incomes including revenues from advisory, consulting or training services, into the University Endowment Fund.

(d) and (e) The Central Government has tentatively identified 14 places/locations for the establishment of such universities in the public funded mode. These are at Vishakhapatnam (Andhra Pradesh), Guwahati (Assam), Patna (Bihar), Gandhinagar (Gujarat), Mysore (Karnataka), Kochi (Kerala), Bhopal (Madhya Pradesh), Pune (Maharashtra), Bhubaneswar (Odisha), Amritsar (Punjab), Jaipur (Rajasthan), Coimbatore (Tamil Nadu), Greater Noida (Uttar Pradesh), and Kolkata (West Bengal).

Adequate faculty and infrastructure in IITs

374. SHRI BHARATSINH PRABHATSINH PARMAR:
SHRI PARSHOTTAM KHODABHAI RUPALA:
SHRI MANSUKH L. MANDAVIYA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of steps taken by the Ministry to provide adequate teaching